



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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गवर्नर
GOVERNOR

LETTER OF TRANSMITTAL

Ref. No. SYD. 348 / 02.16.001 / 2019 -20

August 27, 2019
Bhadrapada 5, 1941 (Saka)

The Finance Secretary
Government of India
Ministry of Finance
New Delhi – 110 001

Dear Finance Secretary,

In pursuance of Section 53 (2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the year ended June 30, 2019 certified by the Bank's Auditors and signed by the Chief General Manager-in-Charge, the Deputy Governors and I; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended June 30, 2019.

Sincerely,

Shaktikanta Das